matter miswers to				onsurrea gaestions 209	
1	2	3	4	5	6
33.	Daman and Diu	0.36	0.37	0.38	
34.	Lakshdweep	0.18	0.18	0.19	
35.	Puducherry	3.34	3.37	3.24	

[28 November, 2014]

Unstarred Ouestions 209

Written Answers to

Computerised PDS/ration cards

702. SHRIMATI SAROJINI HEMBRAM: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that a huge number of fake ration cards have been detected in various parts of the country during the last three years ;

(b) if so, the details thereof and the action taken by Government in this regard;

(c) whether Government is planning to provide computerised PDS/ration cards to all the consumers; and

(d) if so, the details thereof and if not the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE): (a) and (b) Yes, Sir. There have been reports about prevalence of bogus ration cards in States/UTs. In terms of the Public Distribution System (Control) Order, 2001, State/ UT Governments are to review the lists of beneficiaries every year for the purpose of deletion of ineligible families and inclusion of eligible families. The number of bogus/ ineligible ration cards deleted by State/UT Governments during the last three years is given as below:

Year	No. of bogus/ineligible ration cards deleted		
2011	9759952		
2012	7648784		
2013	4280922		

(c) and (d) A Plan Scheme on 'End-to-end Computerisation of TPDS Operations' is being implemented under 12th Five Year Plan (2012-17). Under the scheme, digitisation of ration cards/beneficiary data is one of the key activities. The scheme also provides for ration cards to be issued by State/UT Governments to all beneficiaries on the basis of the digitised data. The beneficiary/ration card data is also to be made available on the respective State TPDS portals.